

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 408
(To be answered on the 8th December 2022)**

PENDING AIRPORTS UNDER UDAN SCHEME

408. SHRIMATI SANGEETA AZAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- a) whether some airports are still pending under the UDAN Scheme in the country and if so, the details thereof including reasons for the delay in this regard; and**
- (b) whether the Government proposes to acquire land for Manduri Airport in Azamgarh with the mutual consent of land owner and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Government has set a target to operationalise 100 additional airports by 2024. As on 30.11.2022, 70 airports (including 9 heliports & 02 water aerodromes) have been operationalised across the country under UDAN (Ude Desh ka Aam Nagrik) since inception of the UDAN Scheme in 2016.

The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers. The responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

(b): Azamgarh airport has been awarded for operation of UDAN flights. The upgradation work to operationalise UDAN flights at Azamgarh Airport is complete. Azamgarh airport is owned by the State Government of Uttar Pradesh, hence, any decision related to expansion of airport, acquisition of land etc. falls under the purview of State Government.
